

(a) whether train services on Ara-Sasaram railway line have been suspended;

(b) if so, the reasons therefor;

(c) whether there is any plan to convert this railway line into broad-gauge to facilitate passenger traffic in the area; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA) : (a) and (b) . Ara-Sasaram Railway was a privately managed narrow Gauge line. Due to heavy working losses and road competition, the Company even failed to pay wages to the workers and there was staff unrest. The train services were ultimately closed down w.e.f. 15.2.78 and the Company went into liquidation.

(c) No, Sir.

(d) Does Not arise.

[English]

Foodgrain under DPAP in Madhya Pradesh

7651. KUMARI PUSHPA DEVI SINGH : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the quantum of each item of foodgrain allocated from Fair Price Shops to every adult in Madhya Pradesh;

(b) whether the Government have recently decided to extend the subsidy benefits to DPAP blocks as in the case of ITDP;

(c) if so, the steps taken in the DPAP blocks in Raigrah and other districts of Madhya Pradesh in that regard; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, - CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) (c) and (d) . The information is being collected and will be laid on the Table of the House.

(b). Yes, Sir, with effect from 1st June, 1992.

TTEs in Reserved Coaches

7652. SHRIMATI DIL KUMARI BHANDARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether some instructions exist to ensure display of name of TTE in Reservation Chart displayed outside the Coach;

(b) whether these existing instructions are to help the travelling passengers of reserved coaches to seek cooperation or to point out any irregularity to the respective TTE during their journeys;

(c) whether these existing instructions also provide availability of TTEs outside their respective coaches at least one hour before the scheduled departure of train;

(d) if so, whether these instructions are being followed at all railway stations controlling reservation quota; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA) : (a) No, Sir.

(b) Does not arise.

(c) to (e) . The TTEs are required to be present outside their coaches half an hour before the departure of the train. In case of any lapse in